



Letter No.-L.O.B.- 8/2012- /L.A.

Dear Shri .....

I take this opportunity to apprise you briefly about the 5<sup>th</sup> Session of the 15<sup>th</sup> Bihar Legislative Assembly which commenced on 21<sup>st</sup> February, 2012 and was adjourned sine-die on 04<sup>th</sup> April, 2012. The House held 28 sittings.

### **Governor's Address**

This session being the first session of the year 2012, H.E. the Governor of Bihar, Shree Devanand Konwar addressed the joint session of both Houses of Bihar Legislature on 21<sup>st</sup> February, 2012 in pursuance of Art. 174 of the Constitution of India. Smt. Leshi Singh, MLA proposed the Motion of Thanks on the Governor's Address which was seconded by Shri Sanjay Saraogi, MLA. The house discussed the Motion of thanks for two days on 22.02.2012 and 23.02.2012 which was passed by voice vote.

### **Assent to Bills**

A statement concerning the assent of HE the Governor of Bihar to Nine Bills passed during the Fourth session was stated by the Assembly Secretary-in-charge.

### **Assent withhold to Bill**

A statement concerning the assent withhold by HE the Governor of Bihar to two bills passed during 4<sup>th</sup> Session of 15<sup>th</sup> Assembly was also stated by the Assembly Secretary.

### **Financial Business**

On 24<sup>th</sup> February, 2012 Shri Sushil Kumar Modi, Finance Minister presented the Budget for the year 2012-13 before the House.

The general discussion on Budget was held on 29<sup>th</sup> February and 1<sup>st</sup> March, 2012. Demands for grants for the financial year 2012-13 were discussed for 15 days. All the Cut Motions received were rejected and all demands for grants were passed by voice vote. Rest of demands for grants were passed by Guillotine and concerned Appropriation Bill was passed on 28<sup>h</sup> March, 2012.

The 3<sup>rd</sup> supplementary demands for grants for the year 2011-12 were presented before the house on 12<sup>th</sup> March, 2012. Discussion and voting on the supplementary demands for grants was held on 19<sup>th</sup> March, 2012 and passed by voice vote and the concerned Appropriation Bill was passed the same day.

### **Special Event**

Seventy (70) Chinese delegates observed the Proceedings of the House on 29<sup>th</sup> February, 2012 during their tour of Bihar state.

### **Papers Laid on the Table**

During the Session, the following Reports, Rules & Notifications were laid on the table of the House by the concerned Minister-in-charge :-

- (i) The Report on Economic Survey of the year 2011-12
- (ii) The Draft of agriculture Road Map
- (iii) The Annual Report of Bihar Police Building Construction Corporation for the year 1997-98, 1998-98 & 1999-2000 U/S-619(A) of the Company Act 1956.

- (iv) A copy of 3<sup>rd</sup> quarterly result of trend of receipts & expenditure for the financial year 2011-12.
- (v) The Audit Report of Bihar State Financial Corporation for the year 2009-10 U/S-38(2) of Bihar State Financial Corporation Act 1951.
- (vi) 53<sup>rd</sup> & 54<sup>th</sup> annual report of Bihar Financial Corporation for the year 2007-08 and 2008-09 U/S-38(2) of Bihar State Financial Corporation Act 1951.
- (vii) Copy of the Parinam Budget and the Gender Budget of the financial year 2012-13.
- (viii) Copy of the Bihar Victim Compensation Scheme, 2011.
- (ix) The annual report of State Information Commission for the year 2010-11 U/S-25(4) of Right to Information Act 2005.
- (x) The report (Civil) and (State Finance) of the Comptroller and Auditor General of India for the year ended on 31<sup>st</sup> March, 2011.
- (xi) Notification No.-1003, dated 14.09.2011 related with the Amendment of Bihar State Religious Trust Board Sub-Law, 1955.
- (xii) The annual report of Patna University for the year 2010-11 US-44 of the Patna University Act, 1976.
- (xiii) The annual report of Bihar State Child Labour Commission for the year 2010-11 U/S-12(3) of the Bihar State Child Labour Commission Act, 1996.

### **Legislative Business**

During the session, following Bills were introduced, considered and passed by the House:-

- (1) Bihar Appropriation Bill, 2012
- (2) Bihar Appropriation (No.-2) Bill, 2012
- (3) Bihar Finance Bill, 2012
- (4) Bihar Lokayukta (Amendment) Bill, 2012
- (5) The Bihar Special Survey & Settlement (Amendment) Bill, 2012
- (6) The Chanakya National Law University (Amendment) Bill, 2012
- (7) The Bihar State Public Library and Information Centre (Amendment) Bill, 2012

### **Petitions**

During the session 323 petitions were received out of which 211 were accepted and presented in the House. Out of 323 petitions 112 were rejected.

### **Nivedan**

In this session 976 Nivedans were received out of which 828 were admitted and sent to the concerned department for reply and rest 148 were rejected.

### **Questions**

During the session, altogether 6105 notices of questions were received, out of which 4288 were admitted. Out of said admitted questions, 62 were short notice questions, 3404 were starred questions and 822 were unstarred questions. 589 questions were answered on the floor of the House. Answers to 1278 questions were placed on the table of the House. 59 questions were not asked due to the absence of the member concerned and 2349 questions were not asked due to paucity of time.

### **Calling Attention Motions**

571 notices for Calling Attention Motions were received out of which 54 were accepted for oral replies and 439 notices were sent to the concerned departments for written replies. Out of 571 Notices, 78 notices were rejected.

### **Zero Hour**

Several issues of Public Interest were raised by the Members in the House during Zero Hour.

### **Private Member Resolutions**

During the session, 297 notices of Private Member Resolutions were received out of which 274 were accepted and 23 were rejected. Out of accepted notices, 232 were withdrawn and 12 were accepted in the House, 28 were not taken due to the absence of member concerned in the House and 02 were rejected by the House.

### **Obituary Reference**

During this session the House mourned the death of the following dignitaries :-

- (1) Late Yogendra Prasad
- (2) Late Maya Devi
- (3) Late Ramvachan Paswan
- (4) Late Shambhu Saran Thakur
- (5) Late Banarsi Devi
- (6) Late Rajendra Narayan Sharma
- (7) Late Lal Babu Prasad Yadav
- (8) Late Yogendra Jha
- (9) Late Mahavir Prasad

### **Valedictory Speech**

On 4<sup>th</sup> April, 2012 at the conclusion of the Business of the Session, the Hon'ble Chairperson made a Valedictory Speech before adjourning the House Sine-Die. In his speech, he offered his gratitude to the members of both the Treasury and Opposition Benches for their kind co-operation in conducting the Business of the House smoothly. He also thanked all other concerned including officers & staff of the Assembly Secretariat, Officers of different departments, Police personnel, News Agencies, Representatives of local Newspapers, Doordarshan and AIR for their co-operation during the session.

### **Prorogation**

The 05<sup>th</sup> session of the 15<sup>th</sup> Bihar Legislative Assembly was prorogued w.e.f. 04<sup>th</sup> April, 2012 vide Notification No.-1/V.M. (Session)-01-02/2012-890, Patna, dated 07<sup>th</sup> May, 2012.

**With warm regards.**

Yours Sincerely,

**(Lakshmikant Jha)**

Secretary-in-charge,  
Bihar Legislative Assembly, Patna.

To,

**Shri .....**

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